

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00607/2019

Tuesday, this the 19th day of November, 2019.

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

C.K.Shaji, aged 61 years,
S/o C.C.Kumaran,
Motor Driver Grade I (Retired),
Doordarshan Maintenance Centre,
Kakkanad, Kochi-CESZ P.O.-682 037.
now residing at Kokkadan House,
Near Panampilly College,
Potta, Chalakudy-680 772.

Applicant

(Advocate: Mr.Rajesh Rajagopala Pillai)

Versus

1. Prasar Bharathi (Broadcasting Corporation of India),
Doordarshan Bhavan, New Delhi-110 001.
represented by its Director General.

2. The Deputy Director (Engg)
Doordarshan Maintenance Centre
CSEZ P.O., Kakkanad, Kochi-682 037.

3. The Chief Engineer (South Zone,
All India Radio & TV)
Swami Sivananda Salai, Chennai-600 005.

Respondents

(Advocate: Mr.N.Anilkumar, SCGSC)

The OA having been heard on 19th November, 2019, this Tribunal delivered the following order on the same day.

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

MA/180/1105/2019 is moved by the respondents to close the OA. Counsel for the applicant in the OA is present. MA is allowed and the OA closed.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures filed by the applicant:

Annexure A1: Copy of the traveling allowance bill dated 15.5.2018 submitted to the 2nd respondent.

Annexure A2: Copy of the letter No.CHN/DMC/68(22) 2018-AC/2849 dated 20.7.2018 issued by the 2nd respondent.

Annexure A3: Copy of the letter dated 30.7.2018 submitted by the applicant.

Annexure A4: Copy of the memorandum No.CHN/DMC/68 (22) 2018-AC/3073 dated 3.12.2018.

Annexure A5: Copy of the representation dated 18.1.2019 addressed to the 3rd respondent.

Annexure MA1: Copy of letter dated 17.10.2019 by Additional Director General (P), South Zone, Doordarshan.